

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

23.

C.P. (IB)/1381(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.08.2022

NAME OF THE PARTIES: Sahyadri Starch And Industries Private Limited  
Vs  
Shri Tradco India Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Ayush J. Rajani, Ld. Authorized Representative a/w. Ms. Khushboo Shah i/b AKR advisors, Ld. Counsel for the Resolution Professional present.
2. Pleadings are completed in the matter. The matter is ripe for hearing.
3. List this matter for final hearing on **18.10.2022**.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)